

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2369**  
TO BE ANSWERED ON 16.03.2017

**MGNREGS IN JAMMU KASHMIR**

**2369. SHRI MUZAFFAR HUSSAIN BAIG:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of workers provided work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year in Jammu Kashmir;
- (b) whether a large number of unskilled workers don't have any work during the snowfall season and if so, the details thereof;
- (c) whether the Government proposes to utilise MGNREGS workers to clean the roads during the snowfall and if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): The number of households provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year in Jammu Kashmir:

(In lakh)

<b>Years</b>	<b>Households provided employment</b>
2014-15	3.32
2015-16	6.53
2016-17 (as on 14.03.17)	4.81

(b)to(d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Non-tangible, not measurable and repetitive works are not permitted under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).

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